

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2676  
ANSWERED ON:17.03.2006  
REQUIREMENT OF FUNDS FOR WATER SUPPLY /SANITATION FACILITY  
Gadhavi Shri Pushpdan Shambhudan

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether a working group has estimated the requirement of funds for achieving certain percentage of population coverage for providing water supply and sanitation facilities in the urban areas of the country;
- (b) if so, the details thereof and the actual amount of funds allocated by the Government for this purpose during last two years, State-wise; and
- (c) the amount of funds released to States particularly to Gujarat?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT ( SHRI AJAY MAKEN )

(a)to(c): The working group on urban water supply and sanitation constituted by Planning Commission for formulation of Tenth Plan projected the following requirement of funds for achieving population coverage of 100% with drinking water supply and 75% with sewerage and sanitation facilities including solid waste management facilities in 300 Class-I cities as per 1991 Census in the urban areas:-

Water supply - Rs. 28,240 crore  
Sanitation - Rs. 23,157 crore  
Solid Waste Management - Rs. 2,322 crore  
Total : Rs. 53,719 crore

A tentative allocation of Rs.1030 crore for Tenth Plan was made by Planning Commission for urban water supply and sanitation programme in the central sector of this Ministry. The funds allocated and released for Accelerated Urban Water Supply Programme and Central Sector Scheme of Solid Waste Management in 10 Selected IAF Airfield Towns during the last 2 years are given in Annexure-I & II respectively.

ANNEXURES REFERRED TO IN REPLY TO LOK SABHA USQ NO. 2676 FOR 17.3.2006.

**ANNEXURE-I**

**CENTRALLY SPONSORED ACCELERATED URBAN WATER SUPPLY PROGRAMME (AUWSP)**

(Rupees lakhs)

| Sl. No. | STATE | Annual allocation during 2003-2004 | Annual Funds allocation during 2004-2005 | Funds Released during 2003-2004 | Funds Released during 2004-2005 |
|---------|-------|------------------------------------|--|---------------------------------|---------------------------------|
|---------|-------|------------------------------------|--|---------------------------------|---------------------------------|

| 1.  | 2.                | 3.     | 4.     | 5.     | 6.      |
|-----|-------------------|--------|--------|--------|---------|
| 1.  | ANDHRA PRADESH    | 438.76 | 470.10 | 492.57 | 1367.27 |
| 2.  | ARUNACHAL PRADESH | 105.73 | 113.27 | 124.16 | 113.27  |
| 3.  | ASSAM             | 698.39 | 748.29 | 256.22 | 635.27  |
| 4.  | BIHAR             | 386.05 | 413.63 | 386.05 | 219.87  |
| 5.  | CHHATTISGARH      | 390.00 | 417.86 | 337.87 | 200.96  |
| 6.  | GOA               | 84.32  | 90.35  | 0.00   | 0.00    |
| 7.  | GUJARAT           | 720.72 | 772.19 | 918.08 | 867.83  |
| 8.  | HARYANA           | 280.65 | 300.69 | 469.71 | 563.80  |
| 9.  | HIMACHAL PRADESH  | 105.40 | 112.94 | 79.46  | 232.15  |
| 10. | JAMMU & KASHMIR   | 65.88  | 70.58  | 290.14 | 1198.68 |
| 11. | JHARKHAND         | 287.23 | 307.75 | 0.00   | 417.93  |

|     |                |          |          |          |          |
|-----|----------------|----------|----------|----------|----------|
| 12. | KARNATAKA      | 868.28   | 930.30   | 1119.84  | 1060.73  |
| 13. | KERALA         | 310.95   | 333.16   | 268.21   | 231.55   |
| 14. | MADHYA PRADESH | 1628.52  | 1744.86  | 1509.09  | 822.68   |
| 15. | MAHARASHTRA    | 853.79   | 914.78   | 705.84   | 1104.19  |
| 16. | MANIPUR        | 221.05   | 236.84   | 269.36   | 254.07   |
| 17. | MEGHAYALA      | 41.65    | 44.62    | 0.00     | 0.00     |
| 18. | MIZORAM        | 115.33   | 123.57   | 46.57    | 0.00     |
| 19. | NAGALAND       | 54.46    | 58.35    | 0.00     | 0.00     |
| 20. | ORISSA         | 538.89   | 577.38   | 409.36   | 577.39   |
| 21. | PUNJAB         | 295.14   | 316.22   | 50.46    | 161.54   |
| 22. | RAJASTHAN      | 827.44   | 886.54   | 1012.85  | 1545.97  |
| 23. | SIKKIM         | 16.02    | 17.16    | 83.97    | 0.00     |
| 24. | TAMIL NADU     | 823.48   | 880.90   | 653.41   | 808.19   |
| 25. | TRIPURA        | 147.37   | 157.89   | 213.43   | 309.53   |
| 26. | UTTAR PRADESH  | 3048.88  | 3259.59  | 2710.48  | 1664.93  |
| 27. | UTTARANCHAL    | 213.45   | 237.16   | 331.61   | 138.77   |
| 28. | WEST BENGAL    | 432.17   | 463.03   | 417.62   | 103.43   |
|     | TOTAL          | 14000.00 | 15000.00 | 13156.36 | 14600.00 |

# In addition During 2004-05 Rs. 400.00 lakh were released for Tsunami works in Port Blair.

#### ANNEXURE-II

DETAILS OF THE FUNDS FOR SOLID WASTE MANAGEMENT (IAF 10 SELECTED TOWNS) ALLOCATED AND RELEASED DURING 2003-04 & 2004-05 ARE GIVEN BELOW:-

| Year | Funds allocated (Rs. in crore) | Funds released (Rs. in crore) |
|------|--------------------------------|-------------------------------|
|------|--------------------------------|-------------------------------|

|         |    |       |
|---------|----|-------|
| 2003-04 | 5  | 0.99@ |
| 2004-05 | 40 | 40    |

@ Rs.99 lakhs were given to HUDCO for preparing feasibility reports/ DPRs.

\$ No state-wise allocations are made since the scheme is confined to 10 selected airfield towns only.